

The Government have not reviewed this matter since then.

Bhaktavatsalam Committee Report

*201. { Shri R. S. Pandey:
Shri E. Barua:
Shri Utiya:

Will the Minister of Education be pleased to state:

(a) whether the Bhaktavatsalam Committee on Women's Education has submitted its report;

(b) if so, the main recommendations of the Committee; and

(c) whether any decision has been taken on those recommendations?

The Minister of Education (Shri M. C. Chagla): (a) Yes.

(b) A summary of the main recommendations is laid on the Table of the House. [Placed in Library. See No. LT-3449/64].

(c) The recommendations have been forwarded for necessary action to State Governments, State Councils for Women's Education and Voluntary Educational Organizations. The Central Government have also initiated suitable action on the recommendations concerning them.

Ex-Prime Minister of Jammu and Kashmir

*202. { Shri S. M. Banerjee:
Shri Vishram Prasad:
Shri Bagri:
Shri Hem Barua:
Shri Vidya Charan Shukla:
Shri Prakash Vir Shastri:
Shri Jagdev Singh
Siddhanti:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri Ram Sewak Yadav:
Shri Gulshan:
Shri Kajrolkar:
Shri Rameshwar Tantia:

Will the Minister of Home Affairs be pleased to state:

(a) whether any inquiry has been instituted against the ex-Prime Minis-

ter of Kashmir, Bakshi Ghulam Mohammad; and

(b) if so, the agency which is entrusted with investigation?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Bakshi Ghulam Mohammad has been detained under the orders of the Government of Jammu and Kashmir in exercise of the powers vested in them. It is, therefore, for that Government to take further action in his case.

Riots in Kerala

*203. { Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Kapur Singh:
Shri P. K. Deo:
Shri Buta Singh:
Shri Gulshan:

Will the Minister of Home Affairs be pleased to state:

(a) whether the scarcity in food-grains in Kerala has of late given rise to riots in that State; and

(b) if so, the steps taken by the Government to maintain peace and order there?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) The food situation in Kerala did give rise to certain incidents threatening the maintenance of law and order.

(b) All possible precautions have been taken to maintain law and order in the State; and the situation there is on the whole now peaceful.

Properties of Refugees in East Pakistan

*204. Shri P. C. Borooah: Will the Minister of Rehabilitation be pleased to refer to the reply given as Unstarred Question No. 210 on the 9th September, 1964 and state:

(a) the extent of evacuee property left behind by East Pakistani refugees